

## IN THE HIGH COURT OF MADHYA PRADESH AT INDORE BEFORE HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR ON THE 25<sup>th</sup> OF JULY, 2025 SECOND APPEAL No. 2966 of 2018

## RAJKUMAR Versus RADHESHYAM

\_\_\_\_\_

Appearance:

None for the appellant(s).

## <u>ORDER</u>

The appellant is not appearing since 28.05.2024. Appellant has failed to pay the process fees and prosecute the present appeal. Despite specific caution on last date of hearing i.e. 18.07.2025, no one appeared for the appellants.

It appears that the appellant has lost interest in prosecuting the appeal.

The appeal is dismissed in default.

(SANJEEV S KALGAONKAR) JUDGE

.....